National Company Law Tribunal Allahabad Bench Allahabad

CP No. 13 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad City Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 07.09.2016

CPNo.13(ND)/2011 Shri Vijay Kumar Gangwar Vs. M/s Farukhabad City Hospital Pvt.Ltd.

Both the parties are absent. We are not sure whether parties are aware of transfer of proceedings to this Bench from CLB, New Delhi. Therefore, office shall issue notice to the petitioner through M/s Bansal Manish & Co., Company Secretary, to enter appearance and also to serve notice for appearance of the respondents on 30.09.2016 before this Bench.

List the matter on 30.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

World Moderate Modera

Dated 07.09.2016